

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 51 of 2015 (SZ)**

Applicant(s)  
V. Manickam,  
Koothampalayam,  
Namakkal District.

Respondent(s)  
Vs. The Secretary TNPCB,  
Chennai and 5 others.

Legal Practitioners for Applicant(s)  
M/s. S. Arunachalam Associates

Legal practitioners for respondent(s)  
Mrs. H. Yasmeen Ali for R-1 & R-3  
M/s.E.Manoharan for R2, R4 and R5  
Mr. S. Diwakar for R6

Note of the Registry	Orders of the Tribunal
Order No. 37	<p>Date: 14<sup>th</sup> November, 2017</p> <p>The application is listed for final arguments and there is no time</p> <p>List the matter for final arguments on 19.12.2017</p> <p>.....J.M. (Justice M.S. Nambiar)</p> <p>.....E.M. (Shri P.S. Rao)</p>